GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT ****

NOTIFICATION

Dated Shillong, the 15th December, 2025

No. LJ(B) 118/93/479 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following Assistant Commissioners as the Executive Magistrate within West Khasi Hills District with immediate effect until further orders -

- 1. Smti. Nylla E. Wanniang, MCS Assistant Commissioner.
- 2. Shri. Issac Newtone M. Momin, MCS Assistant Commissioner.
- 3. Smti. Cheysian Norombi N. Sangma, MCS Assistant Commissioner.

Sd/-

(Cyril V.D. Diengdoh), Commissioner & Secretary to the Govt. of Meghalaya, Law Department

Memo No. LJ (B) 118/93/479 -A.

Dated Shillong, the 15th December, 2025

Copy forwarded to:-

- 1. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to your letter No. ND/Estt.11/2017/8 Dt. 05.12.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. Personnel & A.R. (A) Department for information.
- 4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanny

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.